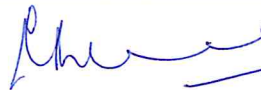


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

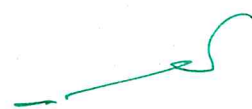
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.64/BB/ 2017	-	For Hearing	230/232	Walvoil Fluid Power (India) Pvt. Ltd. & Another.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	BINOY CHAKRO PLS 99457 54280.	Applicant Companies	

Counsel for petitioner is present. He has filed amended synopsis.

List it for consideration on 28.09.2017.


MEMBER (J)


MEMBER (T)